NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

31. IA/1210/2021 IA/2436/2021 IA/2973/2021 IA/2920/2021
IA/1/2022 IA/100/2022 IA/470/2022 IA/970/2022 C.P. (IB)/4505(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **19.01.2023.**

NAME OF THE PARTIES: NBS ENGINEERING SOLUTIONS PVT LTD
Vs.
PURVI METALS PVT LTD

SECTION: 9 of IBC 2016

ORDER

Due to paucity of time, the matter could not be heard. List the matter on **23.02.2023.**

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/